

Question

(b) The RRBs working in Maharashtra put together disbursed a sum of Rs. 3144.18 lakhs in 73,857 accounts during the year ended March, 1990. The outstanding advance as of March 1990 stood at Rs. 12,671.77 lakhs in 2,70,752 accounts and mobilised deposits amount to Rs. 11105.45 lakhs in 9,17,127 accounts. They have also been actively participating in the Government sponsored programmes such as IRPP, DRI etc. which are exclusively meant for the weaker sections.

SEIZURE OF CONTRABAND GOODS IN MAHARASHTRA

1449. SHRI VILASRAO NAGNATH-RAO GUNDEWAR: Will the Minister of FINANCE be pleased to state:

(a) the quantity and value of contraband gold, silver and other valuable goods

Gold
Silver
Others

(b) 2985 persons including 441 foreign nationals were arrested in the State of Maharashtra by the Customs authorities during the same period.

(c) persons found involved in smuggling activities are penalised in departmental adjudication and are also prosecuted in Courts of law in suitable cases. They are also detained under the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974, if considered necessary.

[English]

YARN FACTORY IN NALANDA DISTRICT OF BIHAR

1450. SHRI VIJAY KUMAR YADAV: Will the Minister of TEXTILES be pleased to state:

(a) whether there is any proposal under consideration of the Government for setting up a factory of 25000 spindles of yarn in Nalanda District (Bihar);

(b) if so, the details thereof; and

(c) the time by which it is likely to be cleared by the Government?

seized in Maharashtra since January, 1990;

(b) the number of persons arrested during the course of the above seizures and the number of foreigners out of them; and

(c) the details of action taken by the Government against them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The quantity and value of contraband gold and silver and the value of other contraband goods seized by the Customs authorities in the State of Maharashtra during the period January, 1990 to June, 1991 are given in the table below:

Quantity (in kgs.)	Value (Rs. in crores)
4818.430	165.04
178619.000	123.96
—	161.49

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) There is no proposal under consideration for setting up of 25000 spindles of yarn in Nalanda District of Bihar.

(b) and (c) Question does not arise in view of (a) above.

SETTLEMENT OF DEMANDS OF DEPOSIT COLLECTORS

1451. SHRI INDRAJIT GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether the Andhra Pradesh High Court has passed orders for bilateral settlement of the demands of Deposit Collectors;

(b) if so, when and how the banks have responded; and

(c) the action taken or proposed to be taken by the Government to settle these demands?